

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3761  
ANSWERED ON:18.04.2000  
EDUCATION AND HOSTEL FACILITIES FOR TRIBALS  
BHAL CHANDRA YADAV

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

The extent to which arrangements have been made for free education and hostel facilities for the tribals in the country, State-wise?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

The Ministry of Tribal Affairs releases funds to State Governments and Union Territory Administrations and Non-Governmental Organizations under the following Central/Centrally Sponsored Schemes for educational development of Scheduled Tribes in the country:

1. Boys Hostels for Scheduled Tribes.
2. Girls Hostels for Scheduled Tribes.
3. Ashram Schools in Tribal Sub-Plan Area.
4. Educational Complex in Low Literacy Pockets for Development of Women Literacy in Tribal Area.
5. Residential Schools. 6. Non-Residential Schools.
- 7 Residential Schools from Class VI to XII under Article 275(1) of the Constitution.

State-wise details are given at Annexure.

**Annexure**

S1.STATE/UT BOYS GIRLS ASHRAM EDUCA- RESID- NON-RES. RES. SCHOOLS  
No. HOSTELS HOSTELS SCHOOLS TIONAL ENTIAL SCHOOLS UNDER ARTICLE  
COMPLEX SCHOOLS 275(1)

1.Andhra Pradesh 32 64 40 57 11 1 6

2.Assam 126 91 2 0 0 1 2

3.Gujarat 31 25 45 5 0 0 4

4.Himachal Pradesh 4 4 - 0 1 0 1

5.Daman & Diu 1 3 1 0 0 0 0

6.D & N Haveli 5 5 - 0 0 0 0

7Kerala 18 16 22 0 0 0 2

8.Madhya Pradesh 31 59 162 21 6 0 17

9.Manipur 8 5 2 0 13 1 1

10.Maghalaya 25 23 - 0 1 47 2

11.Orissa 57 83 28 24 19 0 4

12.Rajasthan 65 63 2 17 0 0 7

13.Tamil Nadu 7 8 21 0 2 0 1  
14.Tripura 21 10 9 2 0 0 3  
15.Uttar Pradesh 6 4 20 11 6 1 1  
16.West Bengal 13 10 - 0 8 0 5  
17.J & K 7 2 - 0 7 0 1  
18.Karnataka 7 5 5 0 2 1 2  
19.Maharashtra 15 6 145 6 1 0 4  
20.Bihar 3 3 0 5 4 0 4  
21.Arunachal Pradesh 0 0 0 1 6 1 1  
22.Mizoram 0 0 0 0 3 0 1  
23.Nagaland 0 0 0 0 4 0 1  
24.Sikkim 0 0 0 0 0 0 1

Total 482 489 504 149 94 53 71